

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**COURT-III**

IB-1871(ND)/2019

**IN THE MATTER OF**

M/s. Genesha Ecosphere Ltd.

...OPERATIONAL CREDITOR

VS.

M/s. Innovative Textiles Ltd.

...CORPORATE DEBTOR

**SECTION**

Under Section 9 IBC code 2016

Order delivered on 13.12.2019

**Coram:**

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)

For the Petitioner/OC : Mr. Divyanshu Rai, Advocate

For the Corporate Debtor :

**ORDER**

Counsel for the Operational Creditor is present. The Registry is directed to issue notice to the Corporate Debtor. The Counsel for the Operational Creditor is also directed to issue Private Notice at the Registered office of the Corporate Debtor and to file the proof thereof.

Put up on 10.1.2020.



(K. K. VOHRA)  
MEMBER (TECHNICAL)

Surjit



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)